# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

# RAJYA SABHA UNSTARRED QUESTION NO -3975

ANSWERED ON - 06/04/2022

## **EXCLUSIVE RESERVATION FOR OBCs IN EVERY GOVERNNMENT ORGANISATION**

3975. DR. KIRODI LAL MEENA DR. KANIMOZHI NVN SOMU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Parliamentary Standing Committee on Welfare of OBCs, political party chiefs and several welfare organisations have demanded the implementation of exclusive reservation for OBCs in both education and employment and in every Government organisation;
- (b) if so, the details thereof; and
- (c) the effective steps taken by Government to ensure social justice for the OBCs- the economically and socially backward communities in the country?

#### **ANSWER**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

#### (SUSHRI PRATIMA BHOUMIK)

- (a) & (b) The 27% reservation for the OBCs is already povided in all the central government educational institutions and appointment to the central government posts. The Parliamentary Standing Committee on OBCs reviews implementation of this reservation periodically.
- (c) The schemes being implemented by the Government to ensure Social Justice for the OBCs are:
- (i) In matter of direct recruitment to Central Government jobs and in admission to Central Government educational institutions. 27% reservation is available to the OBCs.
- (ii) Pre-Matric Scholarship for OBCs for students of classes I to X.
- (iii) Post-Matric Scholarship for OBC students for students of classes XI and XII.
- (iv) Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs.
- (v) National Fellowship for OBCs.
- (vi) Construction of Hostels for OBC Boys and Girls.
- (vii) Assistance for Skill Development of OBCs/DNTs/EBCs.
- (viii) Launch of Venture Capital Fund for OBCs.
- (ix) Low Interest Loan/Finance Assistance Schemes of National Backward Classes Finance & Development Corporation (NBCFDC) for OBCs.

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